

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Nomination of Member Secretary, Gender Sensitization and Internal Complaints Committee for respective Wing of the Hon'ble High Court.

ORDER

No.: 1311 of 2021/RG

Dated: 24-12-2021

Sh. Satinder Singh, Additional Registrar cum Secretary and Sh. Ghulam Nabi Malik, Secretary are hereby nominated as the Member Secretary of the Hon'ble Gender Sensitization and Internal Complaints Committees for Jammu Wing and Srinagar Wing, respectively.

By Order.


(Jawad Ahmed)
Registrar General

No.: 56093-103/RG/GS

Dated: 24-12-2021

Copy of above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- ii. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman, GSICC Srinagar Wing, High Court of J&K and Ladakh
- iii. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Chairman, GSICC Jammu Wing, High Court of J&K and Ladakh
..... for information of their Lordships.
- iv. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- v. Registrars Judicial, High Court Wing Jammu & Srinagar,
- vi. All the Members, GSICC Jammu and Srinagar Wing, High Court of J&K and Ladakh
..... for information.
- vii. Sh. Satinder Singh, Additional Registrar cum Secretary, High Court of J&K and Ladakh,
- viii. Sh. Ghulam Nabi, Secretary, High Court of J&K and Ladakh,
..... for information and necessary compliance.
- ix. CPC, eCourts, High Court of J&K and Ladakh, for information and getting the same uploaded on the official website of the High Court.
- x. Incharge Library, High Court Wing Jammu/Srinagar for information and necessary action.


Registrar General